

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI: THE 25th October, 1979.

NOTIFICATION
INCOME TAX

No. 3039/F.No. 203/122/79-ITA.II: It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1962 read with Rule 6(ii) of the Income-tax Rules, 1961 under the category of "scientific research association" in the field of medical research, subject to the following conditions:-

- i) That the Institute will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the Institute will furnish annual returns of its scientific research activities to the Council for each financial year by 31st May, each year at the instigation in such form as may be laid down and intimated to them for this purpose.
- iii) That the Institute will furnish a copy of the annual audited statement of accounts to the Council for each financial year by 31st May each year and in addition send a copy of its to the concerned income-tax Commissioner.

INSTITUTION

BIRLA INSTITUTE OF MEDICAL RESEARCH, GWALIOR.

This notification is effective for a period of 3 years from 5th October, 1979 to 4th October, 1982.

NOTIFIED FOR ISSUE

Sd/-
(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

ASSISTANT DIRECTOR OF INSPECTION
(R&P)

No.

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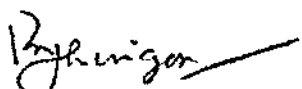
1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. Indian Council of Medical Research, Ansari Nagar, New Delhi with reference to their letter No. 18/20/77-AA.II dated 25th September, 1979.
5. The Hon'y. Director, Birla Institute of Medical Research, Anil Bhawan, Naugaja Road, Gwalior-474001. (M.P).
6. The Comptroller & Auditor General of India. (48 copies).
7. Bulletin Section of D.I. (R.S.&P), New Delhi. (5 copies).
7. Bulletin Section of D.I. (R.S.&P), New Delhi. (5 copies).

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE


ASSTT. DIRECTOR OF INSPECTION
(RS&P)

No. CC/ITA.II/2892/680/RSP/79